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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/16	TP 42/17	To suggest name of IRP	433I / 433(f)	Giridhar Rajgopal Vs Skyline Construction & Housing Pvt. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

ABHAY SIMHA Petitioner 
7829736067

Counsel for petitioner is present. He again requested time to move for ordering publication for service of notice on the corporate debtor.

List it on 03.11.2017.


MEMBER (J)


MEMBER (T)